

IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(PIL) No. 3522 of 2019

Enamul Haque, aged about 51 yrs, Chairman of Banapidi Bunkar Sahyog Samittee, S/o Late Md. Yunus Ansari, R/o Village-Banapiri, P.O. Banapiri, P.S. Ratu, District-Ranchi

. Petitioner

Versus

The Central Bureau of Investigation through its Director, Plot no. 5B, P.O. & P.S. C.G.O. Complex, Lodhi Road, New Delhi, 110003.

.... Respondent

CORAM : HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE SUJIT NARAYAN PRASAD

For the Petitioner

: Mr. Rajeev Kumar, Advocate

For the Respondent

: Mr. Neeraj Kumar, A.C. to ASGI

Oral Order

05 / Dated:11.09.2020

With consent of the parties, hearing of the matter has been done through video conferencing and there is no complaint whatsoever regarding audio and visual quality.

After some argument learned counsel for the writ petitioner seeks leave to withdraw this writ petition in view of the fact that the C.B.I. has already submitted the closure report before the court of competent jurisdiction.

Accordingly, this writ petition is dismissed as withdrawn.

(Dr. Ravi Ranjan, C.J.)

(Sujit Narayan Prasad, J.)